

MR. SPEAKER : You please listen.

(Interruptions)**

MR. SPEAKER : Not allowed. I have not allowed him.

(Interruptions)

MR. SPEAKER : Mr. Swamy, the parleys are going on they are talking. I have already talked to the Foreign Minister.

AN HON. MEMBER : What is the use of talking ?

MR. SPEAKER : Without talking there is nothing. You have to reach certain conclusions.

Now Shri Narasimha Rao.....

(Interruptions)**

(At this stage, Shri C.T. Dhandapani and some other hon. Members left the House)

12.10 hrs.

PAPERS LAID ON THE TABLE

Notification Under Extradition Act

THE MINISTER OF EXTERNAL AFFAIRS (SHRI P.V. NARASIMHA RAO) : I beg to lay on the Table a copy of the Order (Hindi and English versions) published in Notification No. G.S.R. 585(E) in Gazette of India dated the 25th July, 1983 making the provisions of the Indian Extradition Act, 1962, other than Chapter III, applicable to Belgium, under section 35 of the Extradition Act, 1962.

[Placed in Library See No. LT-6850/83]

Notifications Under Indian Railways Act

THE MINISTER OF RAILWAYS (SHRI A.B.A. GHANI KHAN CHAUDHURI) : I beg to lay on the Table a copy each of the following Notifications (Hindi and English versions) issued under section 47 of the Indian Railways Act, 1890 :—

- (1) The Indian Railways (Open Lines) General (Second Amendment) Rules,

1983 published in Notification No. G.S.R. 352 in Gazette of India dated the 30th April, 1983.

- (2) The Indian Railways (Open Lines) General (Third Amendment) Rules, 1983 published in Notification No. G.S.R. 514(E) in Gazette of India dated the 27th June 1983.
- (3) G.S.R. 515(E) published in Gazette of India dated the 27th June, 1983 notifying 1st July, 1983 the date on which the Indian Railways (Open Lines) General (Amendment) Rules, 1983 and the Indian Railways (Open Lines) General (Second Amendment) Rules, 1983 shall come into force.
- (4) The Open Lines (Railways in India) General (Amendment) Rules, 1983 published in Notification No. G.S.R. 516(E) in Gazette of India dated the 27th June, 1983.

[Placed in Library See No. LT 6851/83]

Annual Report of and Review on the Working of Indian Nursing Council, New Delhi for 1981-82 and Dental Council of India, New Delhi for 1981-82.

THE DEPUTY MINISTER IN THE MINISTRY OF HEALTH AND FAMILY WELFARE (KUMARI KUMUDBEN M. JOSHI) :

I beg to lay on the Table

- (1) (i) A copy of the Annual Report (Hindi and English versions) of the Indian Nursing Council New Delhi, for the year 1981-82 along with Audited Accounts.
- (ii) A copy of the Review (Hindi and English versions) by the Government on the working of the Indian Nursing Council, New Delhi, for the year 1981-82.
- (2) A statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (1) above.

[Placed in Library. See No. LT-6852/83.]